

NATIONAL COMPANY LAW TRIBUNAL

6th Floor, Block-3, CGO Complex, Lodhi Road, New Delhi- 110003 Dated: 21.4.2020

NOTICE

Urgent Hearing through Video Conference

- 1. Reference our notice dated 20.4.2020.
- 2. All concerned Parties and their authorized representatives are requested to file the urgent applications through e-filing portal at New Delhi, Mumbai, Hyderabad, Amaravati and Jaipur benches. At other benches the urgent applications may be filed through regular email of respective Registrar of the Bench.
- 3. It is also observed that applications received from the parties during this period are having number of defects, it may be noted that such applications shall not be entertained. The parties are requested to file a brief application with no defects as far as possible.
- 4. This issues with the approval of Hon'ble President, NCLT.

(Shiv Ram Bairwa) Registrar, NCLT

Copy to:-

- 1. All the Hon'ble Members, National Company Law Tribunal.
- 2. All Deputy Registrar/Assistant Registrar, NCLT.
- 3. Notice Board/Website